

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-791
ANSWERED ON- 05/02/2026

PROMOTION OF SPORTS

791. SHRI C. VE. SHANMUGAM:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that Government has taken initiatives to promote sports in the country;
- (b) if so, the details of plans and schemes of Government to promote sports;
- (c) the steps taken by Government to provide equal opportunities to all talented youth in sports;
- (d) the scheme of Government for establishing SAI centres in Tamil Nadu;
- (e) whether Government is formulating any plan to establish such sports training centres in Public-Private-Partnership (PPP) mode; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)

(a) to (b): Sports being a State subject, the responsibility of development and promotion of sports, rests primarily with the State/Union Territory governments, and the Central Government only supplements their efforts. The Government is running various sports promotional schemes across the country. These schemes include: (i) Khelo India – National Programme for Development of Sports; (ii) Assistance to National Sports Federations (NSFs); (iii) Cash Incentives to Medal Winners in International Sports Events and their coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; (viii) Running Sports Training centres through Sports Authority of India (SAI); and (ix) National Centre for Sports Science and Research

(NCSSR). The details of these schemes are available in the public domain on the website of the Ministry at <https://yas.nic.in/> .

(c): The Khelo India Scheme aims to provide equal opportunities in sports by focusing on talent identification and development, organization of Khelo India Games and support, with a strong emphasis on inclusivity and accessibility. Further, through 'Khelo Bharat Niti 2025', the Government aims at reshaping the country's sporting landscape and empowering citizens through sports. It focuses on strengthening sports programmes from grassroots to elite levels, with mechanisms for early identification and nurturing of talent, promoting competitive leagues and competitions, and developing infrastructure in rural and urban areas.

(d): To support the efforts of State Governments, Ministry of Youth Affairs & Sports through Sports Authority of India implements various Sports Promotional Schemes in the State of Tamil Nadu to identify talented sportspersons in the various age groups and nurture them to excel at national and international levels. The details of the SAI centres in the state of Tamil Nadu are as follows:

S. No.	Name of SAI Centre	Total Number	Name/ Districts
1.	SAI Training Centers (STC)	03	a) Chennai b) Salem c) Mayiladuthurai
2.	Indigenous Games and Martial Arts Schools (IGMA)	02	a) Sri Vivekananda Vidyalayam, KandhaPodikara, Ambur b) Govt. Girls Higher Sec. School, Thanjavur

(e) to (f): As of now, no such proposal is under consideration.
